

(37)

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.20/241/HDB/2017
NAME OF THE COMPANY	Ergam Laboratories Private Limited
NAME OF THE PETITIONER(S)	Sh. Madhavaiah Chandra
NAME OF THE RESPONDENT(S)	Ergam Laboratories Private Limited
UNDER SECTION	241/242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Member (Technical)



Member (Judicial)